

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(IB) No. 573/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01st December 2017, 10.30 A.M

Name of the Company		Asset Reconstruction Co. (I) Ltd.-Vs-Ram Sarup Industries Ltd.	
Under Section		7 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. JISHNU CHOUDHARY, ADV
2. RATUL DAS, ADV
3. SIDHARTHA SHARMA

Corporate Debtors

1/12/17

1. MR. JOY SHAH, SR ADV.
2. MS. NANJU BHUTERIA, ADV.
3. MR. DEBARAJA BASU, ADV.
4. MS. MEENAKSHI MANOT, ADV.

ARCEL
FINANCIAL
CREDITOR

Manant
1/12/17

ORDER

Ld. Counsel for the financial creditor and the corporate debtor are present.

Heard the part arguments of the Ld. Counsel for the financial creditor.

List on 15/12/2017 for remaining arguments.

sd

(Jinan K.R.)
Member (J)

sd ✓

(V.P.Singh)
Member (J)